

**Trade Test for Railway Employees
Undergoing Refresher Courses
Training**

*413. SHRI VISHNU MODI: Will the Minister of RAILWAYS be pleased to state:

(a) whether railway employees detailed for refresher courses training at Zonal Railway Training College, Chandausi (Northern Railway) are subject to the test in the respective trades on completion of the refresher courses;

(b) whether originally there was no test prescribed on completion of the refresher courses at the said college; and

(c) if so, the reasons for changing this practice and bringing these employees into the ambit of trade test on completion of their courses refresher ?

THE MINISTER OF STATE OF THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA): (a) Yes, Sir.

(b) Prior to October, 1983, the trainees were required to pass oral and/or practical test only to assess their performance.

(c) It was felt that the oral/practical test did not adequately ensure the objective assessment of the knowledge gained by the trainees. From the point of view of safe working of trains, it was therefore, decided to subject the trainees to a written test after completion of the training.

Steel Project in Wardha District

3949. SHRI MULLAPPALLY RAMACHANDRAN: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether Government had stayed the work on the integrated steel project undertaken by a non-resident Indian in

Wardha District;

(b) if so, the reasons therefor;

(c) the extent of work that had been completed on the project when stay orders were issued;

(d) whether Government have received representations to reconsider the stay orders; and

(e) the final decision in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI Z.R. ANSARI): (a) and (b). Yes, Sir. Preliminary works had been stayed because of complaints received against location of the project at Barbadi, Wardha.

(c) Since the project was still at approval stage, actual construction has not been initiated.

(d) and (e). The project has since been examined by the State and Central Governments from the environmental angle and accorded approval subject to effective implementation of the stipulated conditions.

Upgradation of Claims Tracers, Asstt. Commercial Inspectors/Commercial Inspectors Etc

3950. SHRI RAMESHWAR NEKHARA: Will the Minister of RAILWAYS be pleased to state:

(a) the total number of claims tracers, assistant commercial inspectors/commercial inspectors grade-wise on North Eastern Railway prior to August, 1984;

(b) whether the decision of upgradation was taken by Railways to promote those employees who were stagnating prior to 1 January, 1984;